

(b) if so, to what extent the above JEC helps in extending safe education for Indian students in Australia?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) The India-Australia Education Council is to bring together government, academia, business and industry of both the countries to enhance bilateral collaboration in the education sector. The subject of safety and well being of students of both the countries is being taken up during bilateral meetings at various levels. An Indian delegation led by Hon'ble Minister of Human Resource Development visited Australia from 6th to 10th April 2010 held extensive discussions with various , dignitaries from the Federal Government of Australia as well as State Governments of Western Australia, New South Wales and Victoria regarding the safety and well being of Indian students in Australia. Hon'ble Minister urged the Australian authorities to take stringent measures to stop such attacks and also to apprehend the culprits in recent incidents. The Australian Government has undertaken various measures for protection and safety of Indian students including introduction of an International Students' Care Service, deployment of additional forces, amendments in sentencing laws and empowering police forces to combat violence and antisocial behavior. The Premier of New South Wales also assured the Hon'ble Minister of early establishment of helpline for international students, including Indian students, to access in distress.

#### **Shortage of teachers**

†2971. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of vacancies of teachers in Government schools throughout the country;

(b) whether Government has formulated any policy to make the Right to Education Act successful despite huge shortage of teachers in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Pursuant to the enforcement of the Right of Children to Free and Compulsory Education Act, 2009, the additional requirement of Teachers and Head Teachers in elementary education has been estimated at 5.08 lakh and 2.44 lakh respectively. In addition, it is estimated that there are 5.23 lakh teacher vacancies in the State sector. As per RTE Act, 2009 all these vacancies are required to be filled up within a period of three years to achieve the Pupil Teacher Ratio (PTR) prescribed under the Act.

**Setting up of sanctioned IITs**

2972. PROF. P.J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of IITs sanctioned by Government recently;
- (b) the present stage of implementation of each of them;
- (c) whether Government of Kerala has requested for an IIT in Kerala;
- (d) whether Government proposes to accede to the request of Kerala; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Government of India has set up eight new IITs in Andhra Pradesh, Bihar, Rajasthan, Orissa, Madhya Pradesh (Indore), Punjab, Gujarat and Himachal Pradesh during the XIth Five Year Plan. All of them have started functioning from temporary campuses.

(c) to (e) Yes, Sir. There is no proposal to establish an Indian Institute of Technology (IIT) at Kerala. The entire budget allocation for IITs during the XIth Five Year Plan has already been allocated for the above 8 new IITs.

**Setting up of world class universities**

2973. SHRI A. ELAVARASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: